

ä

C.A.No. 4413-4414 OF 2003
ITEM No.105

Court No. 1

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal Nos. 4413-4414 of 2003

Sobha Hymavathi Devi... Appellant(s)

vs.

Setti Gangadhara Swamy & Ors.... Respondent(s)

(with appln.(s) for accepting document)
with
C.A. No. 701 of 2004 (with office report).

Date: 07/10/2004 This/These matter(s) was/were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE G.P. MATHUR

HON'BLE MR. JUSTICE P.K. BALASUBRAMANYAN

For Appellant (s)
in CA 4413-14/03Ms. K Amareswari, Sr. Adv.
Mr. Guntur Prabhakar, Adv.
Ms. T Anamika, Adv.
Mr. B Ramamurthy, Adv.

in CA 701/04Mr. Sushil Kumar Jain, Adv.
Mr. A P Dhamija, Adv.
Mr. H D Thanvi, Adv.
Mr. Sarad Singhania, Adv.
Mr. Punit Jain, Adv.
Mr. Ram Niwas, Adv.

For Respondent (s)
in CA 4413-14/03Mr. K Radhakrishnan, Sr. Adv.
Ms. Pooja Nanekar, Adv.
Mr. S Udaya K Sagar, Adv.
Ms. Bina Madhavan, Adv.
for M/s. Lawyer's Knit & Co., Adv.

Mr. T V Ratnam, Adv. (NP)

in CA 701/04Mr. Indra Makwana, Adv. (NP)

Ex-parte.

UPON hearing counsel the Court made the following
O R D E R

Ms. K Amareswari, learned senior counsel commenced her arguments in CA Nos. 4413-4414/2003 at 2.45 P.M. and had not concluded when the Court rose for the day leaving the matters as part-heard.

(D.P. WALIA)
COURT MASTER

(RADHA R. BHATIA)
COURT MASTER